

Training of Nigerian Technical Personnel

*1087. **Shri Ajit Singh Sarhadi:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that India has agreed to train Nigerian technical personnel; and

(b) if so, the nature of the training proposed and the details of the scheme?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir.

(b) The Nigerian Government has been asked to formulate detailed proposals in relation to the country's needs.

Expenditure by Government Departments

*1088. { **Dr. Ram Subhag Singh:**
Shri P. G. Deb:
Maharajkumar Vijaya Ananda:

Will the Minister of Finance be pleased to state:

(a) whether any relaxation has been introduced regarding expenditure to be incurred by different Government departments; and

(b) if so, in which Ministries it is being introduced?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) and (b). A scheme for re-organising the present system of financial control is under consideration, which will be tried as an experimental measure in the Ministries of Commerce and Industry, Information and Broadcasting and Community Development and Co-operation and in the Department of Food. Mainly, it involves the devolution of more financial powers to administrative Ministries and by them to their Attached and Subordinate Office. The control of the Ministry of Finance would be exercised mainly through

pre-budget scrutiny and reports received by them from Ministries, etc., through random checks and work studies.

Fertilizer Plant, Neyveli

*1089. **Shri Tangaman:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether a firm date has been fixed for the Fertiliser Plant in Neyveli to go into production;

(b) if so, what is that date; and

(c) the reasons for delay from the through random checks and work originally targetted dates?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes.

(b) Commercial production of urea will commence in June, 1963.

(c) Does not arise.

Rourkela Steel Plant:

*1090. **Shri D. C. Sharma:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that Hindustan Steel Limited has entrusted the operation and maintenance of the hot strip and cold rolling mills of Rourkela to a 19-member world body of experts from America;

(b) the reasons for the same; and

(c) the terms of the contract?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (c). Yes, Sir, Hindustan Steel have entered into a contract with the American Consulting Corporation for providing 19 experts for a period of two years for the operation of the hot strip and cold rolling mills of the Rourkela Steel Works, on payment of Rs. 6.2 million. This was done because operating personnel with sufficient experience were not available either in India or in West Germany. The American firm who are specialists in the

running in of rolling mills are expected to get production to rated capacities in these mills during the period of their contract.

Fire in Survey of India Office, Dehra Dun

- *1091. { Shri Ram Krishan Gupta:
Shri Bhakt Darshan:
Shri P. G. Deb:
Dr. Ram Subhag Singh:
Maharajkumar Vijaya
Ananda:
Shri P. C. Borooah:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No 1577 on the 18th April, 1961 and state:

(a) whether the enquiry into the fire which broke out in the Survey of India Office, Dehra Dun, has since been completed; and

(b) if so, with what result?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir.

(b) The Police could not fix the responsibility on any particular individual, as no direct evidence was available.

Admission Tickets for Taj and other Monuments

- *1092. { Shri D. C. Sharma:
Shri Ram Krishan Gupta:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 1811 on the 1st May, 1961 and state:

(a) whether Government have taken final decision on the proposal to introduce tickets for admission to Taj Mahal, Fatehpur Sikri, Akbar Tomb etc. at Agra; and

(b) if so, the nature of decision taken?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir.

(b) It has been decided to levy an admission fee of 20 Naya Paisa per adult of 15 years of age and above, for entry to the more important protected monuments in India including the Taj Mahal, Fatehpur Sikri, Akbar's Tomb etc. at Agra, with effect from the next financial Year.

Contributory Education Fund for Defence Personnel

- *1093. { Shri Nek Ram Negi:
Shri Ram Krishan Gupta:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 964 on the 20th March, 1961 and state:

(a) whether Government have since examined the scheme for a contributory education fund for Army, Navy and Air Force personnel; and

(b) if so, the result thereof?

The Minister of Defence (Shri Krishna Menon): (a) and (b). The Scheme for the education of the children of JCOs/OR/NCs(E) of the Army and of equivalent ranks in the Navy and Air Force is still under consideration of the Government.

Engineering Colleges and Polytechnics

- *1094. { Shri T. B. Vittal Rao:
Shri Ram Krishan Gupta:
Shri Nek Ram Negi:
Shri Liladhar Kotaki:
Shri Bibhuti Mishra:
Shri P. L. Barupal:
Shri K. B. Malviya:
Shrimati Maimoona
Sultan:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the scheme for opening new Engineering Colleges and Polytechnics during the Third Five Year Plan has been finalised;